

## LOK SABHA DEBATES

XLVII] First day of the Thirteenth Session of the third [No. 1  
Lok Sabha.

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### LOK SABHA

Wednesday, November 3, 1965/Kartika  
12, 1887 (Saka).

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

#### ORAL ANSWERS TO QUESTIONS

##### Border Security Force

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- \*1. **Shrimati Renuka Barkataki:**  
**Shri D. N. Tiwary;**  
**Shri Linga Reddy;**  
**Shri Shree Narayan Das;**  
**Shri Basumatari;**  
**Shri Ravindra Varma;**  
**Shri Hari Vishnu Kamath;**  
**Shri Yashpal Singh;**  
**Shri C. K. Bhattacharyya:**

Will the Minister of Home Affairs be pleased to state the progress made so far in the creation of the Border Security Force?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): The Border Security Force is to be created largely by a re-organisation and strengthening of the armed police forces at present employed on the borders mostly by the State Governments concerned. The Director General of the Force, who was appointed some time ago, has spent the recent weeks touring the border areas, acquiring first-hand knowledge of conditions in those areas, and discussing various details with the State authorities. The Headquarters organisation is being rapidly built up and is expected to be fully staffed within a few days. A programme for setting up the Sector and Sub-Sector commands and for effecting transfer of control over the border

security forces to the Director General is under preparation, and it has been decided to put the programme into effect on an urgent basis.

**Shrimati Renuka Barkataki:** May I know whether the Government of India is satisfied with the response received from the State Governments to this proposal and how many States have agreed to bear their share of the expenditure?

**Shri L. N. Mishra:** Yes. The expenditure is to be borne by us, and it is a unanimous decision by all the State Governments in a meeting held some time in June.

**Shrimati Renuka Barkataki:** May I know whether it is a fact that some of the border States including Assam objected to this proposal because they did not want a force administered and controlled by the Centre to be posted on their borders; if so, whether there is any proposal before the Government to decentralise the administration of this Force?

**Shri L. N. Mishra:** No, Sir. As I said earlier, it was a unanimous decision, and no State Government has any objection to it.

**Shri D. N. Tiwary:** May I know how there will be co-ordination between this Border Force and the military personnel there?

**Shri L. N. Mishra:** For co-ordination, the Border Police will have a co-ordination committee for every sub-sector, which will be co-terminous with the States. As I said earlier, we have several sub-sectors. The Chief Secretary of each State Government will be the Chairman; the IGP will be a member; the local commander will be a member; also, the commander of the Border Force

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of that sub-sector will be a member of the Co-ordination Committee.

**Shri Linga Reddy:** May I know how the Border Force is going to be recruited?

**Shri L. N. Mishra:** As I said earlier, we are beginning with the existing border police of the State Governments, and after that, we will have some new recruitments also.

**Shri Shree Narayan Das:** May I know whether the whole expenditure will be borne by the Central Government or shared by the State and Central Governments, and if so, in what proportion?

**Shri L. N. Mishra:** It will be borne 100 per cent by the Central Government, as I said in reply to Shrimati Barkataki.

**Shri Basumatari:** May I know whether a proposal was submitted to the Home Minister for creation of a depopulated security belt along the borders of Assam and East Bengal, and if so, what is the reaction of the Government of India?

**Shri L. N. Mishra:** That is an altogether different question.

**Shri Hari Vishnu Kamath:** Is it a fact that the respective State border police forces have by and large proved inefficient and ineffective in this regard, and with regard to the Central Security Force, is there a proposal before Government to co-ordinate the activities and functions of the Central Force with those of the armed forces command through a special liaison officer for the purpose?

**Shri L. N. Mishra:** They have not proved ineffective in any way. They have done their job well. But the question is to improve them, give them better training, give them better weapons, and improve them as far as possible and make them as close to the security forces of our neighbours on the other side as possible. So far as the question of co-ordination is concerned, I have said earlier that in every State

we will have a co-ordination committee, but this will be independent of the border police. It will not be officered and commanded by police.

**Shri Hari Vishnu Kamath:** He has not answered my question.

**Mr. Speaker:** Substantially, it has been answered.

**Shri Hari Vishnu Kamath:** But what did he say? He should be audible and we should follow his answer.

**Mr. Speaker:** Co-ordination committee is there.

**Shri Hari Vishnu Kamath:** Appointed by whom?

**Mr. Speaker:** If he wants clarification, I will give him another opportunity later on.

**श्री यशपाल सिंह:** क्या सरकार का इरादा ऐसा है कि पुलिस फोर्स जो इंतजाम कर रही है वह स्टेट गवर्नमेंट के ही हाथ में रहेगा? हमारी मिलिटरी फोर्स के जो गार्ड्स का इंतजाम है यह सेंट्रल गवर्नमेंट के हाथ में रहेगा? क्या यह सही नहीं है कि आज तक जो नाकामयाबी हुई है वह इसलिये हुई है कि हमारी इंटेन्सिटी ठीक तरह में बर्क नहीं कर सकी है?

**श्री ल० ना० मिश्र :** यह कहना गलत है कि नाकामयाबी हुई है। इस तरह की बात कहना उन लोगों के साथ गैरइंसाफी करना है जिन्होंने कि बहादुरी के साथ हमारी सीमा की रक्षा की है। लेकिन यह बात सही है कि हम उनको ज्यादा अच्छा करना चाहते हैं। अगर उनको केन्द्रिय सरकार के साथ ले कर प्रायेंगे, अच्छे हथियार देंगे, अच्छी ट्रेनिंग देंगे और बीडर पत्र जो पुलिस हांभी वह हमारे साथ रहेगी तो यह ज्यादा अच्छा होगा। राज्य सरकार की जो पुलिस होगी वह धरकनी भाति के लिये रहेगी।

श्री यशपाल सिंह : तीन हजार नागा विद्रोही ट्रेनिंग ले कर घा गये हैं और आप कहते हैं कि नाकामयाबी नहीं हुई है।

**Shri Indrajit Gupta:** Is there any proposal to introduce higher pay scales and better service conditions for all these border security forces than those existing at present?

**Shri L. N. Mishra:** Comparatively they would be getting better pay and emoluments because the proposal, if I remember rightly, is that they will be brought on par with the salaries paid to the CRP people which are higher than the salaries paid to the armed policemen of the state.

**Shri P. C. Borooah:** Despite the growing need for strong border security arrangements and clearing the border areas of all subversive elements the steps taken in Assam to comb out the infiltrators are going too slow and the preparation of a national register has been put in cold storage. Have the Government enquired into the difficulties that the Assam Government are experiencing and, if so, what are the suggestions of the Central Government?

**The Minister of Home Affairs (Shri Nanda):** It is a very different question and it can be asked in some other context.

**Mr. Speaker:** It need not be answered then. Shri Kamath might ask for his clarification.

**Shri Hari Vishnu Kamath:** I am afraid the word 'command' which I used has misled the Deputy Minister. I meant the armed forces command. Will there be a liaison officer between the central security forces and the armed forces command, not the command by the defence ministry. He said that they would appoint a co-ordination Committee. Who will appoint the committee? Will it consist of both the ministries or not?

**Mr. Speaker:** He can ask only for a clarification.

**Shri L. N. Mishra:** There will be a co-ordination committee in all the states presided over by the Chief Secretary of the State government and the members will be the local commander of the armed forces, the local commander of the border police, the I.G.P. Such a committee will be set up in all the seven sub-sectors.

#### Special Audit Report on Orissa Government Transactions

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- \*2. **Shri Surendranath Dwivedy:**  
**Shri Hari Vishnu Kamath;**  
**Shri J. B. S. Bist;**  
**Shri S. M. Banerjee;**  
**Shri Kishen Pattanayak;**  
**Shri Ram Sewak Yadav;**  
**Shri Madhu Limaye;**  
**Shri Vidya Charan Shukla;**  
**Shri P. K. Deo;**

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of his Ministry has been drawn to the Special Audit Report submitted to the Orissa Legislative Assembly on the 3rd September, 1965 in connection with transactions of business of the Government of Orissa with the firms connected with Sarvashri Biju Patnaik and Biren Mitra, ex-Chief-Ministers of Orissa;

(b) whether Government have initiated any action in view of the promise given to the House by the Prime Minister on the 16th March, 1965; and

(c) whether this Audit Report corroborates any of the facts submitted to Government by the C.B.I. after their preliminary enquiry?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl):** (a) Yes, Sir.

(b) The Chief Minister, Orissa, has requested the Chairman, Public Accounts Committee, Orissa, to expedite the consideration of the Special Audit Report, so that further appropriate action can be taken.